

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-531
CP-155/241- 242/ND/2022

IN THE MATTER OF:

Samira Basit

....Applicant

Vs.

Latest Capital Services Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241- 242

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Adv Ashutosh Gupta, Adv Gaurav Rana

ORDER

Due to paucity of time, list the matter on **07.06.2023**.

Sd/-

(Court Officer)